

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3857
ANSWERED ON:17.04.2002
AMOUNT RELEASED UNDER NHARSS
BASANGOUDA PATIL;PUTTASWAMY GOWDA;RUDRAGOUDA PATIL

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of schemes for Non-Governmental Organisations participation under the Ministry of Road Transport and Highways;
- (b) the total amount released under `National Highways Accident Relief Service Scheme` since 1998-99 till date, State-wise;
- (c) whether any misuse of these funds has come to the notice of the Government in the recent years; and
- (d) if so, the details thereof and the steps taken by the Government to stop such incidents ?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS (INDEPENDENT CHARGE) (MAJOR GENERAL (RETI KHANDURI, AVSM)

(a): There are three schemes for Road Safety under this Ministry in which an NGO can participate. Details of these schemes are as given below

(i) Grants-in-aid for administering Road Safety Programmes.

Under this scheme grants-in-aid is provided to NGOs to undertake various types of road safety programmes for raising road safety consciousness among the road users, publicity campaigns on road safety, providing training facilities and medical aid to the victims of road accidents. Any registered Voluntary Organization engaged in research activity or field programmes relating to road safety for a period of at least two years can apply for financial assistance.

(ii). Refresher Training to Heavy Vehicle Drivers in Unorganised Sector

This scheme was formulated in 1997-98 for providing Refresher Training to Heavy Vehicle Drivers in Unorganised Sector, as most of the drivers of heavy vehicles do not have access to recognized training institutes and are generally uneducated and untrained. The scheme aims at educating/ motivating the drivers to inculcate safe driving habits, rules of the road, understand the road signs and signals, road marks as well as rules and other provisions of Law, to keep the vehicle in road worthy condition and to develop understanding regarding the critical parts of the vehicle namely brake system, steering system, electric system, Tyre etc. Apart from this, medical check up is also done.

(iii) National Highway Accident Relief Service Scheme (NHARSS)

With a view to provide immediate medical assistance to the victims of road accidents and removing damaged vehicles from the National Highways, a National Highway Patrolling Scheme was finalised during 1993-94, under which Rupees Twenty Five lakhs was provided to States as one time financial assistance for procurement of one 16 ton crane and one ambulance. This scheme has been reviewed and modified in 2000-01 and now is implemented through States Government/ UTs and established NGOs in the field of road safety, by providing equipment in place of cash grant.

(b): Requisite details are annexed.

(c): No, Sir.

(d): Does not arise.

Annexure

DETAILS REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.3857 FOR REPLY ON APRIL, 2002 ASKED BY SHRI BASANGOUDA R. (YATNAL) PATIL, SHRI R.S. PATIL AND SHRI G. PUTTA SWAMY GOWD REGARDING AMOUNT RELEASED UNDER NHARSS.

LIST OF THE STATES/NGOs TO WHOM FINANCIAL ASSISTANCE HAVE BEEN PROVIDED FOR PURCHASE OF CRAN AMBULANCE UNDER NATIONAL HIGHWAY PATROLLING SCHEME FORM THE YEAR 1998-99 TO 2001-02

(Amount in Lakhs)

Sl;No. Name of the States/UTs. Amount

1998-99

1. Delhi	25.00
2. Sikkim	25.00
3. Arunachal Pradesh	25.00
4. Meghalaya	25.00
5. Manipur	25.00
6. Pondicherry	25.00
7 Chandigarh	25.00
8. Bihar	25.00

1999-2000

9. Karnataka	25.00
10. Himachal Pradesh	25.00
11. Gujarat	25.00
12. Haryana	25.00
13. Assam	25.00
14. West Bengal	25.00
15. Uttar Pradesh	25.00
16. Madhya Pradesh	25.00
17. Mizoram	25.00
18. Tamil Nadu	25.00
19. Rajasthan	25.00

2000-2001+

S.No. Name of the States/UTs./NGOs Ambulances Cranes

20. Association of State Road Transport Undertakings (Ambulance only)	28	-
21. M/s Lok Manya Medical Foundation Chinchwad, Pune, MAHARASHTRA	2	-
22. M/s Automobile Association of Southern India AASI Centre, 187, Anna Salai Chennai, TAMILNADU	2	-
23. M/s Karunodaya Seva Sansthan, Baracha, Mirzapur, UTTAR PRADESH	2	-
24. M/s Zoram Drivers Union, Bawngkawn, Aizwal, MIZORAM	1	-

25. M/s Manipur Truck Owners Welfare Association, 1 -
M.G.AVENUE Imphal, MANIPUR
26. Association for Welfare of Backward classes in 1 -
Sikkim, Gurpisey, Namchi, South Sikkim,
27. M/s Rural Youth Coordination Centre, 1 -
Amnour; Distt.-Saran, BIHAR
28. Institute of Road Traffic Education, 8 -
NEW DELHI.
29. Highway Users Centre, 1 -
Mumbai (Ambulance transferred to
Lokmanya Medical Foundation
on State Government advice)

Note

+ - Crane have been provided to these NGOs during the subsequent years i.e.2001-2002.

2001-2002

S.No. Name of the States/UTs./NGOs Ambulances Cranes

30. Assam	3	1
32. Jammu & Kashmir	2	1
33. Jharkhand	1	-
34. Delhi	2	1
35. Meghalaya	2	1
36. Haryana	6	6
37. Maharashtra	1	1
38. Manipur	2	1
39. Gujarat	3	-
40. Punjab	2	-
41. Sikkim	2	1
42. Uttaranchal	1	1
43. Bihar	1	-

S.No. Name of the States/UTs./NGOs Ambulances Cranes

44. M/s Lok Manya Medical Foundation - 1 Pune, MAHARASHTRA		
45. M/s Automobile Association of Southern India - 1 Chennai, TAMILNADU		
46. M/s Karunodaya Seva Sansthan, - 1 Baracha, Mirzapur, UTTAR PRADESH		
47. M/s Zoram Drivers Union, - 1 Bawngkawn, Aizwal, MIZORAM		
48. M/s Manipur Truck Owners Welfare Association, - 1 M.G.AVENUE Imphal, MANIPUR		
49. Association for Welfare of Backward classes in - 1 Sikkim, Gurpisey, Namchi, South Sikkim,		
50. M/s Rural Youth Coordination Centre, - 1 Amnour; Distt.-Saran, BIHAR		
51. Institute of Road Traffic Education, - 1 New Delhi. (Goa Branch)		